

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

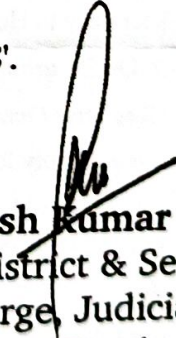
No. F.5 (1)/2022/ 30655-680

Dated, Delhi the 27 APR 2022

**Sub :** *Appointment of Sh. Kanwaljeet Arora, an Officer of DHJS as an Officer on Special Duty in Delhi High Court on deputation.*

**Copy forwarded for information and necessary action to :-**

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

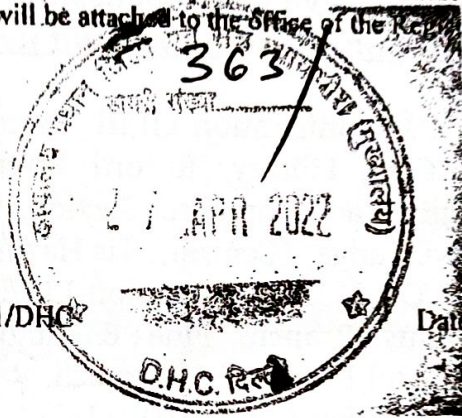
  
(Mukesh Kumar Gupta)  
Additional District & Sessions Judge  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs), Delhi

**HIGH COURT OF DELHI : NEW DELHI**

No. 35/Estt./E1/DHC  
Date: 26.04.2022

**NOTIFICATION**

Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Kanwaljeet Arora, an Officer of Delhi Higher Judicial Service (presently working as Member Secretary, Delhi State Legal Services Authority), as an Officer on Special Duty in this Court on deputation basis with immediate effect till further orders against the post of Registrar in the Level 15 of Pay Matrix (as per 7<sup>th</sup> Pay Commission). He will be attached to the Office of the Registrar General.



By Order,

Sd/-

(Ravinder Dudeja)  
Registrar General

Endst. No. 6832-6844/Estt./E1/DHC

Date: 26.04.2022

Copy forwarded to :-

1. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Special Secretary, DSLSA, Central Office, Patiala House Courts Complex, New Delhi-11001.
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat).
7. All Joint Registrars/ Deputy Registrars
8. Private Secretaries to Hon'ble Judges.
9. The Pay & Accounts Officer No. XXI, Delhi High Court.
10. Officer concerned.
11. PA to Registrar (IT) for uploading the office order on the intranet of this Court.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Judl. Br.

P. DSS/JAC  
26/04/22

(Shameem Ahmad)  
Joint Registrar (Estt.-I)